IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 853 of 2014

Sahabuddin Ansari … … … Petitioner

Versus

The State of Jharkhand … … Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Mr. Faruque Ansari, Advocate
For the Opp. Party : Mr. Gouri Shankar Prasad, A.P.P.

Through Video Conferencing

5/07.07.2020

1. Mr. Faruque Ansari, learned counsel appearing on behalf of the petitioner prays for time. He submits that the matter may be posted on 14.07.2020.
2. Mr. Gouri Shankar Prasad, learned counsel appears on behalf of the State.
3. Considering the prayer made, the matter is adjourned and is directed to be posted on 14.07.2020 for 'Final Disposal'.

(Anubha Rawat Choudhary, J.)

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